GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO:555
ANSWERED ON:24.11.2011
COMPUTERISATION OF WAKF PROPERTIES
Abdulrahman Shri

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that computerisation of wakf properties is going on at a very slow pace;

(b) if so, the details thereof and the reasons therefor; and

(c) the time by which all the wakf properties are likely to be digitized in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (c): Based on the recommendations of the Joint Parliamentary Committee on Wakf in its Ninth Report submitted to the Parliament on 23.10.2008, the scheme for Computerization of records of State Wakf Boards (SWBs) was launched in December, 2009 with central financial assistance. The scheme envisages the development of a web-based software named "Wakf Management System of India (WAMSI)" to host a centralized data base of Wakf properties for all the SWBs in four modules which have been developed and launched.

The scheme envisages release of funds to SWBs on receipt of complete proposals. Since complete proposals from all the State /Wakf Boards were received on different dates, the release of funds got delayed. Till date, funds have been released to 26 out of 30 SWBs (11 SWBs in 2009-10, 14 SWBs in 2010-11 and 1 SWB in 2011-12).

As on date, 14 SWBs have completed setting up of Central Computing Facility (CCF) under the scheme and the data entry has started. In some of the SWBs, CCFs are being set up. A statement showing the status of the scheme in all the State Wakf Boards is enclosed at Annex.